

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 57/HCS

Dated: 26.4.2019

**OFFICE ORDER**

Pursuant to Office Order No. 13/Confdl/HCS dated 04.04.2019 and in partial modification of Office Order No. 70/HCS dated 27.04.2018 & No. 162/HCS dated 09.06.2018, Ms. Bebika Chettri, Civil Judge-cum-Judicial Magistrate (East) at Gangtok, who also holds the additional charge of the Courts and Offices of Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, East Sikkim and Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, East Sikkim is hereby directed to hold the Courts of Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, East Sikkim on 01<sup>st</sup> and 03<sup>rd</sup> Monday of every month and Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, East Sikkim on 02<sup>nd</sup> Monday of every month.

Further, she shall avail the services of the ministerial staff of the Court of Civil Judge-cum-Judicial Magistrate (East) at Gangtok, until further orders.

By Order,

Sd/-  
**REGISTRAR GENERAL**

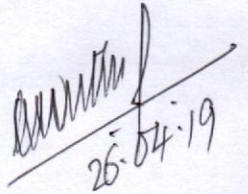
Memo No. : V (58)/Confdl./HCS/1481-1521

Date: 26.4.2019

Copy to:

1. Ms. Bebika Chettri, Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (North) at Mangan.
10. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (South) at Namchi.
13. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.

14. The District & Sessions Judge (West) at Gyalshing.
15. The District & Sessions Judge (Spl. Div. -II) at Gangtok.
16. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
17. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
20. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
21. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
22. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
23. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
24. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
25. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division(I/C), South Sikkim.
26. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division(I/C), South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
28. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The District Magistrate (West) at Gyalshing.
34. The President, Bar Association of Sikkim.
35. The General Secretary, Namchi Bar Association, South Sikkim.
36. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
37. The P.A. to Registrar General, High Court of Sikkim.
38. The P.A. to Registrar, High Court of Sikkim.
39. All Section In-charge, High Court of Sikkim, Gangtok.
40. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
41. Notice Board,
42. Guard file &
43. File.

  
26.04.19

**REGISTRAR**